

S.No.6

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
VC AND PHYSICAL (HYBRID) MODE  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
24-04-2024 AT 10:30 AM**

**CP (IB) No. 461/7/HDB/2019**

**AND**

**IA (IBC) 283/2024 in CP (IB) No. 461/7/HDB/2019**

u/s. 7 of IBC, 2016

**IN THE MATTER OF:**

State Bank of India

**...Financial Creditor**

**AND**

GKC Projects Limited

**...Corporate Debtor**

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)**

**SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

**ORDER**

**IA (IBC) 283/2024**

Learned Counsel Mr V Venu Madhav Swamy, for applicant present physically.  
Mr Madhusudhan Rao, Resolution Professional present through Video  
Conference.

Matter passed over.

Matter called again. At request of the learned counsel for the applicant. Matter  
adjourned to 05.06.2024.

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**